

Shri Swaran Singh: No, Sir; we have not thought of any such thing, and there is no intention of thinking in those directions.

श्री बड़े : अध्यक्ष जी, अभी मंत्री जी ने कहा कि यह चीन कोलम्बो प्रोजेक्ट्स को मानने के लिए तैयार नहीं है और उन्होंने यह भी कहा कि हम उस पर दृढ़ हैं, मेरा यह कहना है कि 62 से 66 तक चार साल हो गए, अभी तक जब चाइना तैयार नहीं है तो कोलम्बो पावर्स से आप कोई प्रोजेक्ट्स देकर उन से कुछ और करने के लिए कहने को तैयार है ?

श्री स्वर्ण सिंह: कोलम्बो पावर्स से समय-समय पर इस विषय में आपस में तबादला ख्यालात जरूर हुआ है। मगर उन्होंने तो एक प्रोजेक्ट दे दिया। अब वह चाइना वाले नहीं मानते तो इसके मूतालिक और उनको क्या कह सकते हैं? हमारे लिये कहना कठिन है कि हम कोलम्बो पावर्स को कहे कि आप कुछ और करें।

Employment for Ex-Servicemen

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*152. **Shri Bibhuti Mishra:**

Shri K. N. Tiwary:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have taken the decision to employ 20 per cent ex-Servicemen in Class IV Services and 10 per cent in Class III Services; and

(b) if so, the extent to which this decision has been implemented?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):

(a) Yes, Sir.

(b) The Government orders have been issued on the 4th July 1966. The recruitment rules are being amended and the procedure for implementation of the orders is being worked out.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्लास 4 में 20 परसेंट रहेंगे और क्लास 3 में दस परसेंट रहेंगे तो यह जितने आदमी हैं, उनमें यह 20 परसेंट और 10 परसेंट का कैसे चुनाव होगा? कोई इन्टरव्यू होगा या एडहाक बेसिस पर सरकार उन लोगों को ले लेगी?

Shri A. M. Thomas: Sir, generally, we intimate about all these vacancies to the employment exchanges and we recruit the persons from among those sponsored by them. They would be specifically informed that as far as the vacancies are concerned such percentages will be reserved for ex-Servicemen and they will have necessarily to sponsor the names of those persons. As I have already indicated in the main answer, in fact, the rules are being amended and the detailed procedure for implementation will also be finalised soon.

श्री विभूति मिश्र : क्या सरकार ने यह अन्दाज लगाया है कि 10 प्रतिशत क्लास 3 में लेने से और 20 प्रतिशत क्लास 4 में लेने से कितने आदमियों को नौकरी मिल जायगी और कितने इस तरह के हैं?

Shri A. M. Thomas: Sir, in fact, there is another question also with regard to the total number of ex-Servicemen. There I have answered that, perhaps, we have not got the list of total number of ex-Servicemen and it would be difficult to collect the details about the total number of ex-Servicemen in the various branches. As far as estimate is concerned, we have not been able to make a firm estimate. The House will also realise that now under the economy measures we are trying to see that the posts in these class III and class IV categories are also reduced to the minimum. Therefore, that limitation also is there. But within that limitation we are trying to do the best for these ex-Servicemen. We have also written to the various State Governments to reserve a similar quota for ex-Servicemen. The public-sector undertakings

are also being addressed to reserve a similar quota.

Shri K. N. Tiwary: Those schemes have to be implemented more by the State Governments than by the Central Government. Therefore, may I know whether the reactions of the State Governments have been received?

Shri A. M. Thomas: They have been requested to make similar reservation for ex-Servicemen in the recruitment to corresponding posts in the State services.

श्री यशपाल सिंह: क्या सरकार बतला सकती है कि यू० पी० में जिन लोगों को, जो एक्स-सोलजर्स हैं जिन्हें नौकरी मिली है, उनकी ज़मीन से इस वक्त 25 फीसदी लगान, मालगुजारी और आबपाशो ज्यादा वसूल की जा रही है, तो जिन्हें नौकरी मिली है उन से 10 फी सदी गवर्नमेंट ज्यादा ले रही है। क्या यू० पी० गवर्नमेंट से कहा जायगा कि यू० पी० गवर्नमेंट उन पर 25 फीसदी माफी करे ?

Shri A. M. Thomas: This has not come to my notice. I shall enquire about it.

श्री यशपाल सिंह : क्या हमारी बात नोटिस समझ कर पूछी जायगी।

अध्यक्ष महोदय: पूछी जायगी।

श्री शिवनारायण : क्या जिनकी उम्र 40 वर्ष से नीचे है सरकार उनको ही नौकरी में ले रही है या एबव 40 वालों को भी नौकरी में लिया जायगा ?

Shri A. M. Thomas: At present the demobilised ex-Servicemen enjoy age concession to the extent of the period of their service in the army. In addition, three more years will be added.

श्री सरजू पाण्डे : जैसा कि अभी मंत्री जी ने बताया है कि बार-बार सुरक्षा मंत्रालय

का ध्यान दिलाने के बाद भी राज्य सरकारें फौजियों को काम नहीं देती। मैं जानना चाहता हूँ कि इस फ़ैसले पर अमल कराने के लिये केन्द्र सरकार राज्य सरकारों से क्या कार्यवाही कर रही है ?

Shri A. M. Thomas: It is true that there have been instructions previously. The employment exchanges also give preference to these ex-Servicemen. I think after the recent instructions and after formulation of detailed rules of procedure for recruitment things will improve.

Shri A. P. Sharma: Have the Government decided that the war service of these ex-Servicemen will also count for seniority in the department where they are employed against 20 and 10 per cent quota?

Shri A. M. Thomas: That is the idea.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि भूतपूर्व जो सैनिक हैं, जो सरकार की सेवा में नहीं हैं तथा काश्तकारी करने वाले हैं, तथा जिनको काश्तकारी करने के लिये ज़मीन देने की ज़रूरत है, क्या ऐसे भूतपूर्व सैनिकों को बसाने के लिये सरकार ने कोई योजना बनाई है ?

अध्यक्ष महोदय : यह प्रश्न तो सर्विस के बारे में है।

श्री हुकम चन्द कछवाय : उनको काम देने के लिये है, इसलिये खेती करने वालों के बारे में पूछा है, शायद इस बारे में उनकी कोई योजना है।

Mr. Speaker: Is there any proposal?

Shri A. M. Thomas: With regard to the allotment of land the answer has been given previously also. Though the schemes may differ in certain particulars, all the State Governments have got their own schemes for allotment of land to the ex-Servicemen.

Shri Hari Vishnu Kamath: While I am sure the House is glad that the Government is making these arrangements for ex-servicemen, is it not a fact that most of the former members, rather soldiers of the Azad Hind Fauj, the grand liberation army of Netaji Subhas Chandra Bose have remained unemployed during the last 18 or 19 years of independence and even today more than 95 per cent of them are unemployed? If so, what arrangements have been made for giving similar treatment to the ex-INA men also?

The Minister of Defence (Shri Y. B. Chavan): May I explain this point? It is not merely a question of having schemes for distribution of land; it is a question of land being available for these schemes. The State Governments have also got different priorities. In some States they have got priorities for Scheduled Castes and other displaced persons. In the case of INA people, I remember my experience in the State administration. We had put them on certain priorities but those priorities remained merely on paper.

Shri Hari Vishnu Kamath: Only in Maharashtra?

Shri Y. B. Chavan: I am only saying that even where we had given certain priorities for them, those priorities remained merely paper priorities.

Shri Hari Vishnu Kamath: So, my question remains unanswered. My question was whether there is any concrete scheme. Why can't they answer my question?

Mr. Speaker: The Minister has explained that it has remained on paper.

Shri Hari Vishnu Kamath: That means they did not want or did not implement any concrete schemes. What is the reason?

Shri Bade: The question and the answer are the same.

Mr. Speaker: Order, order. The question was put by Shri Kamath and not by Shri Bade.

Shri Hari Vishnu Kamath: Since you have called me to order, I will submit to your ruling. But it is the Government that should be called to order. If they have got any concrete schemes, let them mention them. Otherwise, let them give the reasons for not having any schemes.

Mr. Speaker: I agree with Shri Kamath.

Shri Hari Vishnu Kamath: Sir, you should come to the rescue of the House if you agree with me.

Mr. Speaker: I am asking them.

Shri Hari Vishnu Kamath: You please ask them now.

Mr. Speaker: Not now. Next question.

Shri Priya Gupta: Sir, what are the qualifications for catching your eye? I stood up so many times but, unfortunately, I could not catch your eye. . . . (Interruption).

Shri Sheo Narain: It is a reflection on the Speaker.

Shri Priya Gupta: You did not call me.

Mr. Speaker: That might have happened.

Shri Priya Gupta: I am unlucky.

Mr. Speaker: What can I do? I cannot call all.

श्री प्रिय गुप्त : कांग्रेस के इतने बुला लिये ।

Mr. Speaker: It is wrong on the part of Members just to cast these reflections. Members ought not to do that. कितने मेम्बरज मैंने कांग्रेस के बुलाये हैं और कितने अपोजीशन के बुलाये हैं, अभी देख लीजिये ।

श्री प्रिय गुप्त : अपने दुख की बात आपकों नहीं बोलूंगा तो और किसको बोलूंगा ?

अध्यक्ष महोदय: इस तरह से कहना कि कितने मेम्बर्स कांग्रेस के बुलाये हैं, यह तो शिकायत करना है।

अमरीका और ब्रिटेन द्वारा भारत को हथियारों को सप्लाई

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* 153. श्री प्रकाशवीर शास्त्री:

श्री हुकम चन्द कछवाय:

श्री रघुनाथ सिंह:

श्री लिंग रेड्डो:

श्री प्र० रं० चक्रवर्ती:

श्री म० ला० द्विवेदी:

श्री सुबोध हंसदा:

श्री स० चं० सामन्त:

श्री भागवत झा ब्राह्मण:

श्री नि० रं० लास्कर:

श्री रा० ब्रह्मरा:

श्री लोलाबर कटकी:

श्री राम सहाय पाण्डेय:

श्री उदिया:

श्री जघु लिमये:

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारत को हथियार देने के बारे में अमरीका तथा ब्रिटेन की सरकारों द्वारा लगाये गये प्रतिबन्ध शिथिल कर दिये गये हैं ;

(ख) यदि हां, तो किस सीमा तक; और

(ग) यदि नहीं, तो इसके बारे में सरकार की क्या प्रतिक्रिया है ?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): (a) to (c). In September last the Governments of the US and UK had imposed certain restrictions on the supply of equipment to India and the

Governments had been informed at the time that India which had been subject to aggression should not be put on par with the aggressor. Since then there have been relaxations in these directions. In February 1966 the US Government intimated the resumption of supplies of nonlethal equipment on a selective case-by-case basis. The U.K. Government have also relaxed restrictions on supply of military stores to India. Notwithstanding the efforts to make ourselves self-sufficient, with regard to Defence equipment it will be necessary for us to procure a variety of Defence stores from many countries abroad. It is not, however, in the public interest to disclose our efforts in this direction or the sources from which we secure supplies. Such disclosure is likely to affect adversely our efforts to secure supplies.

श्री प्रकाशवीर शास्त्री : ब्रिटेन और अमरीका ने भारत और पाकिस्तान को जो हथियारों और पुर्जों की सप्लाई बन्द की थी, वह समान रूप से बन्द की थी। लेकिन अभी कल-परसों समाचार-पत्रों में एक समाचार प्रकाशित हुआ है कि पाकिस्तान को चार स्क्वेड्रन सुपरसोनिक सेबर-जेट विमान प्राप्त हुए हैं जो कनेडा से जर्मनी, जर्मनी से ईरान और ईरान से पाकिस्तान को आये हैं। क्या यह सत्य है कि इस प्रकार का प्रतिबन्ध होने के बावजूद इन-डाइरक्टली पाकिस्तान को हथियार और पुर्जों की सप्लाई चल रही है; यदि हां, तो भारत सरकार की उस पर क्या प्रतिक्रिया है ?

The Minister of Defence (Shri Y. B. Chavan): There is, of course, information received by us that Pakistan is trying to get some of this equipment from other sources, but as far as the US policy is concerned, we have been assured that there is no change in the US policy of supplying any lethal weapons both to India and Pakistan.

Shrimati Renu Chakravarty: What is the answer to the specific point?